

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6375/2021

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD & ORS.  
Appellant(s)

VERSUS

AMAR NATH INDUSTRIES & ORS. Respondent(s)

Date : 10-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS)

For Appellant(s) Mr. Pradeep Misra, AOR  
Mr. Daleep Dhyani, Adv.

For Respondent(s) Mr. Jitendra Kumar, AOR (through VC)  
Mr. Abhijeet Kumar, Adv.  
Mr. Uttam Kumar, Adv.  
Mr. Alok Kumar Adv, Adv.  
Mr. Ayush Kumar, Adv.

Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Mr. Jitendra Kumar, learned counsel for the respondents submits that the proprietor of the respondent No. 2 firm, Mr. Amar Nath Agarwal has died during pendency of the Civil Appeal.
2. Let appellant(s)' counsel take appropriate steps in this regard.

3. Learned counsel for respondent No. 2 shall provide details of the legal heirs of Late Shri Amar Nath Agarwal.

4. List the matter in the month of August, 2026.

(MINI)  
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)  
COURT MASTER (NSH)